

DIVISION BENCH

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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/482(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February,
2021, 10:30 A.M**

Name of the Company	STRESSED ASSETS STABLIZATION FUND Vs. E.R. TEXTILE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:

- | | |
|---------------------------------------|------------------------------|
| 1. Ms. Sweta Gandhi Murgai, Advocate |] For the Financial Creditor |
| 2. Ms. Gunja Pachisia, Advocate |] |
| 1. Mr. Shaunak Mitra, Advocate |] For the Corporate Debtor |
| 2. Mr. Patita Paban Bishwal, Advocate |] |

ORDER

Ms. Sweta Gandhi Murgai, Ld. Counsel present for the Financial Creditor. Mr. Shaunak Mitra alongwith Mr. Patita Paban Bishwal, Ld. Counsel appears for the Corporate Debtor.

2. Pleadings are complete in this matter. List the matter on 12.04.2021 for disposal.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)